

ITEM NO.16

Court NO.1 (Video Conferencing)

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).7951/2014

(Arising out of impugned final judgment and order dated 02-12-2013 in WP No. 41532/2012 passed by the High Court Of Karnataka At Bengaluru)

ENVIRONMENT SUPPORT GROUP & ANR.

Petitioner(s)

VERSUS

NATIONAL BIODIVERSITY AUTHORITY & ORS.

Respondent(s)

(With IA No. 8599/2021 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 13-04-2021 The matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Nikhil Nayyar, Sr. Adv.
Ms. Sugandha Batra, Adv.
Ms. Pritha Srikumar, AOR
Mr. Kaustav Saha, Adv.

For Respondent(s) Mr. Aditya Sondhi, Sr. Adv.
Ms. Nidhishree Venugopal, Adv.
Mr. Vikas Mehta, AOR
Mr. Bhaskar Nayak, Adv.

Mr. M. Yogesh Kanna, AOR
Mr. Raja Rajeshwaran. S, Adv.
Mr. Aditya Chadha, Adv.
Ms. Uma Prasuna Bachu, Adv.

Mr. Prashant Pakhidge, Adv.
Ms. Shivi Sethi, Adv.
Mr. Abhay Kumar, AOR
Mr. Vijay Kumar, Adv.
Mr. Kumar Milind, Adv.
Ms. Neetu Jain, Adv.

Mr. Tushar Mehta, Ld SG
Mr. K.M. Nataraj, Ld. SG
Mr. Gurmeet Singh Makkar, Adv.
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.

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Mr. Sridhar Potaraju, Adv.

Ms. Aishwarya Bhati, ASG

Mr. D.L.Chidananda Adv.

Ms. Archana Pathak Dave, Adv.

Ms. Akansha Kaul, Adv.

Ms. Ruchi Kohli, Adv.

Mr. G.S. Makker, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter next week along with SLP(C) No.8137/2018.

In the meantime, there shall be an ad interim stay of further proceedings in O.A. No.10/2014 pending before the National Green Tribunal, Chennai.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(PRADEEP KUMAR)
BRANCH OFFICER